

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 12/AM13
HELD ON 20.06.2012
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 12/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 20.06.2012 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Development Officer, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-67	MANAKSIA LTD. (FORMERLY KNOWN AS HINDUSTHAN SEALS LTD.)	HQ F. No. 01/83/050/02009/AM08/DES-VII	Status: Deferred
NC No.: 12/AM13 Dated: 20.06.2012	Adv. Lic. No. 0210106398 dated 23.11.2007	RLA F. No. 02/24/040/00226/AM08	

Request: Amendment in the description of Import Item No. 1 mentioned against Export Product No. 2, 3, 4 and 5.

Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 18.04.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-68	(i) M/s Commercial Syn-Bags Limited, Indore	Status: Deferred
	(ii) M/s Flexituff International Limited, Pithampur	
	(iii) M/s Kanpur Plastipack Limited, Kanpur	
	(iv) M/s Jumbo Bag Limited, Chennai	
	(v) M/s Big Bags International Pvt. Limited, Bangalore	
NC No.: 12/AM13 Dated: 20.06.2012	HQ F. No. 01/87/162/00233/AM12/DES-VII	

Request: **Modification in the Standard Input-Output Norms (SION) appearing** at S. No. H-97.

Decision: The Committee decided to discuss the case in the next deferred Meeting.

Deferred for two weeks.

Case No. A-69	ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00457/AM12/DES-VII	Status: Deferred
NC No.: 12/AM13 Dated: 20.06.2012	Adv. Lic. No. 0310680806 dated 08.02.2012	RLA F. No. 03/95/040/00926/AM12	

Request: Enhancement in the quantity of Import Item No. 3.

Decision: The Committee decided to discuss the case in the next deferred Meeting. In the meantime a copy of representation of firm may be forwarded to DIPP.

Deferred for two weeks.

Case No. A-70	DSM INDIA PVT. LTD.	HQ F. No. 01/87/050/00549/AM09/DES-VII	Status: Approved
NC No.: 12/AM13 Dated: 20.06.2012	Adv. Lic. No. 3110036118 dated 17.11.2008	RLA F. No. 31/24/040/00021/AM09	

Request: Amendment in the ratification of adhoc norms fixed for Advance Licence No. 3110036118 dt. 17.11.2008.

Decision: The Committee considered the request of firm and taking cue from the adhoc norms fixed in earlier case of firm in respect of advance authorization No. 3110023032 dt. 06.12.2005 and decided to **approve** the request of firm for amendment in the adhoc norms to read as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fiber Reinforced Flame Retardant PBT Compound (Arnite TV4 260 S/B 416 SE)	1 kg	1. PBT Chips/Granules	0.5538 kg
		2. Glass Fiber	0.3090 kg
		3. Relevant Colourant (Pigments) Colloid Masterbatch	0.02060 kg
		4. Mould Release Agent (Loxiol)	0.0025 kg
		5. Flame Retardant (Brominated FR)	0.0772 kg
		6. Flame Retardant (Antimony	0.0669 kg

Trioxide Base)

Note: However, since licence is already expired, above stated amendments are approved only for regularization purpose. No further export / import is to be allowed.

Case No. A-71	RALSON (INDIA) LTD.	HQ F. No. 01/87/050/00460/AM12/DES-VII	Status: Deferred
NC No.: 12/AM13 Dated: 20.06.2012	Adv. Lic. No. 3010083372 dated 07.02.2012	RLA F. No. 30/24/040/00066/AM12	

Request: Amendment in the description of Export Product.

Decision: A copy of representation of firm has been forwarded to DIPP on 15.06.2012. Comments of DIPP are awaited.

Deferred for two weeks.

Case No. A-72	RALSON (INDIA) LTD.	HQ F. No. 01/87/050/00340/AM12/DES-VII	Status: Deferred
NC No.: 12/AM13 Dated: 20.06.2012	Adv. Lic. No. 3010081559 dated 13.12.2011	RLA F. No. 30/24/040/00048/AM12	

Request: Amendment in the description of Export Product.

Decision: A copy of representation of firm has been forwarded to DIPP on 15.06.2012. Comments of DIPP are awaited.

Deferred for two weeks.

ONLINE CASES

1	Case No.:18/46/87-ALC1/2011	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00381/AM12/	RLA File :24/24/040/00016/AM12/	Lic.No/Date:2410035264 16.01.2012	Defer Date:11.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 08.02.2012 and again on 07.06.2012. Comments of D/o C&PC are awaited.			

2	Case No.:3/48/87-ALC1/2011	Party Name:COSMO FILMS LTD	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00402/AM12/	RLA File :03/94/040/00898/AM12/	Lic.No/Date:0310678957 27.01.2012	Defer Date:11.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.05.2012. Comments of D/o C&PC are awaited.			

	Case No.:9/1/87-ALC1/2012	Party Name:SHOBIKAA IMPEX,	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
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3	HQ File :01/87/050/00477/AM12/	RLA File :32/24/040/00054/AM12/	Lic.No/Date:3210052818 07.02.2012	Defer Date:11.07.2012
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2012. Comments of D/o C&PC are awaited.				

4	Case No.:27/49/87-ALC1/2011	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00436/AM12/	RLA File :32/24/040/00057/AM12/	Lic.No/Date:3210052905 10.02.2012	Defer Date:11.07.2012
Decision: A D/L No. 46011/08/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.				

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Case No.:8/1/87-ALC1/2012	Party Name:PRECISION MOULDS AND DIES	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Approved			
HQ File :01/87/050/00476/AM12/	RLA File :05/24/040/00424/AM12/	Lic.No/Date:0510318247 21.02.2012	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39230000	61/0- PLASTIC CAP COVERED WITH ALUMINIUM SLEEVES	2000000.000	Number	10925000.00	218500.00 US Dollars
				Total	10,925,000.00	218,500.00
						Limiting Factor

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	(Value/Qty/Value & Qty)
1	76000000	ALUMINIUM SLEEVES	2000000.000	Number	9500000.00	190000.00 US Dollars	Value & Qty
				Total	9,500,000.00	190,000.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/70/2012-PC.II dated 28.05.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Cap with Aluminium Sleeves	1 No.	Relevant Aluminium Sleeves	Net to Net

6	Case No.:2/3/87-ALC1/2012	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00005/AM13/	RLA File :05/24/040/00464/AM12/	Lic.No/Date:0510320621 21.03.2012	Defer Date:04.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 18.04.2012. Comments of D/o C&PC are awaited.			

7	Case No.:15/4/87-ALC1/2012	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00023/AM13/	RLA File :35/24/040/00039/AM12/	Lic.No/Date:3510037920 22.03.2012	Defer Date:04.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.04.2012. Comments of D/o C&PC are awaited.			

	Case No.:16/4/87-ALC1/2012	Party Name:FENNER CONVEYOR	Meet No/Date:12/87-ALC1/2012	Status: Deferred
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8		BELTING PVT. LTD.	20.06.2012	
	HQ File :01/87/050/00024/AM13/	RLA File :35/24/040/00040/AM12/	Lic.No/Date:3510037923 22.03.2012	Defer Date:04.07.2012
Decision: A copy of application has been forwarded to D/o C&PC on 24.04.2012. Comments of D/o C&PC are awaited.				

9	Case No.:1/6/87-ALC1/2012	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00059/AM13/	RLA File :50/24/040/00014/AM12/	Lic.No/Date:5010001268 09.04.2012	Defer Date:11.07.2012
Decision: A D/L No. 46011/58/2012-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.				

10	Case No.:2/5/87-ALC1/2012	Party Name:BILCARE LIMITED	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00031/AM13/	RLA File :31/83/040/00005/AM13/	Lic.No/Date:3110053824 18.04.2012	Defer Date:11.07.2012
Decision: A copy of application has been forwarded to D/o C&PC on 30.05.2012. Comments of D/o C&PC are awaited.				

11	Case No.:1/12/87-ALC1/2012	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00098/AM13/	RLA File :04/24/040/00021/AM13/	Lic.No/Date:0410136292 10.05.2012	Defer Date: 11.07.2012
Decision: A D.O. letter was written to Dy. Secy. (PC) Department of Chemical and Petrochemical (D/o C&PC) for a field visit of the firm's factory comprising a team of Shri A.K. Aggarwal, Addl. Industrial Advisor and Shri Krishan Kumar, Dy. Director General to consider all the pending cases of this firm for fixation / revision of adhoc norms. D/o C&PC vide Office Memorandum No. 46011/61/2009-PC.II dated 07.06.2012 has given their concurrence to the suggestion of Norms Committee that the team may visit the firm's Plant at Sriperumbudur, Tamilnadu. Accordingly, the Committee decided that a tour programme of the team may be put up for field visit of the firm Plant at Sriperumbudur, Tamilnadu.				

12	Case No.:6/12/87-ALC1/2012	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00103/AM13/	RLA File :04/24/040/00073/AM12/	Lic.No/Date:0410136353 14.05.2012	Defer Date: 11.07.2012
Decision: A copy of application has been forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited.				

13	Case No.:1/9/87-ALC1/2012	Party Name:BALAJI AMINES LIMITED	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00072/AM13/	RLA File :31/83/040/00261/AM12/	Lic.No/Date:3110054311 16.05.2012	Defer Date:04.07.2012
Decision: Jt. DGFT, Pune was requested through e-mail dated 05.06.2012 to furnish application expeditiously. However, the application still awaited from RLA, Pune. Hence, it was decided to issue another reminder e-mail to Jt. DGFT, Pune for furnishing application expeditiously.				

14	Case No.:2/9/87-ALC1/2012	Party Name:BALAJI AMINES LIMITED	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00073/AM13/	RLA File :31/83/040/00010/AM13/	Lic.No/Date:3110054312 16.05.2012	Defer Date:04.07.2012
Decision: Jt. DGFT, Pune was requested through e-mail dated 05.06.2012 to furnish application expeditiously. However, the application still awaited from RLA, Pune. Hence, it was decided to issue another reminder e-mail to Jt. DGFT, Pune for furnishing application expeditiously.				

15	Case No.:3/9/87-ALC1/2012	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00074/AM13/	RLA File :31/83/040/00028/AM13/	Lic.No/Date:3110054336 17.05.2012	Defer Date:04.07.2012

Decision: Jt. DGFT, Pune was requested through e-mail dated 05.06.2012 to furnish application expeditiously. However, the application still awaited from RLA, Pune. Hence, it was decided to issue another reminder e-mail to Jt. DGFT, Pune for furnishing application expeditiously.

16	Case No.:4/9/87-ALC1/2012	Party Name:G B RUBBER PRODUCTS	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00075/AM13/	RLA File :31/83/040/00240/AM12/	Lic.No/Date:3110054372 22.05.2012	Defer Date:04.07.2012
	Decision: Jt. DGFT, Pune was requested through e-mail dated 05.06.2012 to furnish application expeditiously. However, the application still awaited from RLA, Pune. Hence, it was decided to issue another reminder e-mail to Jt. DGFT, Pune for furnishing application expeditiously.			

17	Case No.:5/9/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00076/AM13/	RLA File :31/83/040/00025/AM13/	Lic.No/Date:3110054382 22.05.2012	Defer Date:11.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 18.06.2012. Comments of D/o C&PC are awaited.			

18	Case No.:3/12/87-ALC1/2012	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00100/AM13/	RLA File :03/95/040/01122/AM12/	Lic.No/Date:0310695628 22.05.2012	Defer Date: 11.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited.			

19	Case No.:4/12/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00101/AM13/	RLA File :04/24/040/00361/AM11/	Lic.No/Date:0410136625 22.05.2012	Defer Date: 11.07.2012

Decision: A copy of application has been forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited.

20	Case No.:2/12/87-ALC1/2012	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00099/AM13/	RLA File :02/24/040/00011/AM13/	Lic.No/Date:0210177861 24.05.2012	Defer Date: 11.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited.			

21	Case No.:5/12/87-ALC1/2012	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:12/87-ALC1/2012 20.06.2012	Status: Deferred
	HQ File :01/87/050/00102/AM13/	RLA File :04/24/040/00013/AM13/	Lic.No/Date:0410136833 29.05.2012	Defer Date: 11.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited.			

Meeting ended with thanks to Chair and all participants.
